NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1313/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES:

Polychroic Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

RAJESH BOHFA ADVOCATE-Comprod-13 dolor.

ORDER

CP No. 1313/I&BP/NCLT/MB/MAH/2017

For the Petitioner side having not filed the requisite documents, seven days' time is given to the Petitioner to furnish all the documents as mentioned in the instructions beneath Form 6 in the Adjudicating Authority Rules.

List this matter for hearing on 11.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)